

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

July 06, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949(AACS) Bhilwara Mahila Urban Co-operative Bank Ltd., Bhilwara (Rajasthan)

It is hereby notified for the information of the public that in exercise of powers vested in it under sub-section (1) of section 35 A read with Section 56 of the Banking Regulation Act, 1949, the Reserve Bank of India (RBI) is satisfied that in public interest it is necessary to extend the period of operation of Directive issued to **Bhilwara Mahila Urban Co-operative Bank Ltd., Bhilwara** (Rajasthan). The directive DCBS.CO BSD-IV- D-9/12.27.235/2016-17 dated March 07, 2017, effective from March 10, 2017, which was last extended for the period of four months from March 10, 2018 to July 09, 2018 vide directive DCBR.CO.AID/No. D-32 /12.27.235/2017-18 dated March 01, 2018, shall continue to apply to the bank for a further period of 3 months from July 10, 2018 to October 09, 2018 issued vide order No. DCBR.CO.AID/No. D-4/12.27.235/2018-19 dated July 02, 2018, subject to review.

The other terms and conditions of the Directives under reference shall remain unchanged.

Press Release : 2018-2019/68 Assistant Adviser